

Through Video Conference via Cisco WebEx.

RC No. 219/2018 (E) 0008

Preeti Jena v. CBI.

22.09.2020

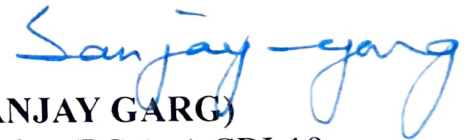
Present:- Sh. Vijay Aggarwal, Sh. Ashul Agarwal, Ms. M. Begum and Sh. Sahil Goyal, counsels for the applicant.
Ms. Shashi Vishwakarma, PP for the CBI with IO Inspector Jai Vardhan Sharma and Consultant Sh. C. K. Sharma.

Additional written submissions in support of the application under Section 156 (3) Cr.P.C. has been received on behalf of the applicant on court e-mail. Copy thereof be supplied to the CBI.

PP for the CBI seeks two weeks time to file reply. Let the same be filed before the next date with advance copy to the counsel for the applicant.

Put up for arguments on the application on **09.10.2020**.

A copy of the order be sent to the computer branch for uploading the same on the website.



(SANJAY GARG)

Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/22.09.2020.